

POWER (SHRI B. N. KUREEL) : (a) and (b). The Central Water and Power Commission conducts periodic surveys of construction equipment with irrigation and power projects in the country. According to the survey made for the period ending December, 1970 about 5880 items of equipment valued at about Rs. 105 crores were with the various irrigation and power projects in the country. The Construction Plant and Machinery Committee constituted by the Government of India is required to take stock of the position in regard to the equipment available in the country in irrigation, power and other sectors and to suggest measures for its optimum utilisation. The work of the Committee is in progress.

**Regular Employment to Casual Employees  
in Railway Workshop, Jagadhari  
(Northern-Railway)**

1594. SHRI A. K. SAHA : Will the Minister of RAILWAYS be pleased to state :

(a) whether about 300 casual employees of the Railway Electrification Project, Northern-Railway, Allahabad have been taken in regular employment in Jagadhari Workshop of the Northern Railway so far ;

(b) if not, the reasons therefor and the number of employees actually taken up-to-date ; and

(c) by what time the remaining employees will be given employment ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) to (c). 208 casual labourers of Railway Electrification have been offered jobs in Jagadhari, Kalka, Bikaar and Alambagh Workshops and out of these, about 147 have since joined. Efforts are being made to absorb the remaining casual labourers as far as possible in the vacancies on the Railway. But as this is a continuing process, it is not possible to indicate a definite date.

**Strike by Rail Employees of  
Barauni-Garhara Area**

1595. SHRI BHOGENDRA JHA : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Minister of Labour and Employment had after detailed talks with

some Members of Parliament and representatives of the All India Trade Union Congress and Purvottar Rail Mazdoor Sabha, appealed to the striking Rail employees of Barauni-Garhara area to resume work, promising non-victimisation and implementation of the project allowance scheme on the pattern of the same in other areas ;

(b) whether the Rail employees ended their 33-day old strike and resumed their work in response to the above said appeal ;

(c) whether large-scale prosecution, suspension, arrests notices of break in service have taken place after the resumption of duty ; and

(d) if so, Government's reaction thereto ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) The relevant information will be laid on the Table of the Sabha.

(b) The striking employees resumed their duties on 27-4-1971 after 33 days of illegal strike.

(c) and (d). Besides natural consequences of break in service of 4094 employees belonging to North-Eastern and Eastern Railways, 40 employees of these two Railways have been placed under suspension following their arrest under Essential Services Maintenance Act, 1968 and/or under different sections of Indian Penal Code. Prosecution cases are pending against them. The natural effects of departmental rules or the law have to remain.

**Schemes Requiring Indo-Nepalese  
Co-operation Pending Execution**

1596. SHRI BHOGENDRA JHA : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) the names of schemes, projects or proposals requiring the Indo-Nepalese Co-operation, approval or sanction of both or either of the Governments of India and Nepal which are pending consideration or execution ; and

(b) the causes of delay and steps being taken to expedite their finalisation ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KUREEL) : (a)